

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/4771/2025	GANESH ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BELTUKURI /61 /2024 () //	AOD20240000391C202500012
2	D-BLAPL/4780/2025	MANTU @ GHANA TIRIA VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	JENAPUR /19 /2025 () //	
3	D-BLAPL/4781/2025	GAYADHAR DAS VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	JENAPUR /19 /2025 () //	
4	D-BLAPL/4786/2025	KENDU KALANGA @ MANGALI KUANR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //	
5	D-BLAPL/4789/2025	SHAHJAD @ SHAHAJAD MALLIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BHUBAN /467 /2024 () //	
6	D-BLAPL/4790/2025	KUNAL BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MOHANA /198 /2024 () //	
7	D-BLAPL/4793/2025	FAZAL ALLI @ FAYAZ HUSSAIN VS STATE OF ODISHA	GOREKHNATH DAS VS	KHARABEL NAGAR P.S. /121 /2024 () //	
8	D-BLAPL/4796/2025	NRUSINGHA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //	
9	D-BLAPL/4800/2025	GURU CHAND MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /10 /2025 () //	
10	D-BLAPL/4803/2025	HEMADHAR MURIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /105 /2022 () //	AOR20220001245C202500010
11	D-BLAPL/4804/2025	SATYA BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	BIKRAMPUR FCI /25 /2025 () //	

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12	D-BLAPL/4805/2025	MANOJ KUMAR DASH VS STATE OF ODISHA	MAHES DAS VS	// () //	
13	D-BLAPL/4806/2025	NINDA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /183 /2018 () //	
14	D-BLAPL/4809/2025	RAJIB MEHER VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /236 /2024 () //	
15	D-BLAPL/4810/2025	BABULA SABAR VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	SPECIAL CRIME UNIT /9 /2024 () //	
16	D-BLAPL/4812/2025	HAMID SHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NIALI /28 /2023 () //	
17	D-BLAPL/4822/2025	SANTOSH KUMAR PADHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /19 /2025 () //	
18	D-BLAPL/4823/2025	BANAMALI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 () //	
19	D-BLAPL/4827/2025	RAJA MISHRA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /261 /2024 () //	
20	D-BLAPL/4829/2025	DUSIL SINKU VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	TELKOI /27 /2020 () //	
21	D-BLAPL/4831/2025	BANGURU @ UTTAM MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KAMARDA /68 /2020 () //	
22	D-BLAPL/4833/2025	GULAM MUSTAFA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BADAGODA P.S. /13 /2025 () //	
23	D-BLAPL/4835/2025	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA	SUSANTA KUMAR MISHRA	DEOGARH /135 /2007	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4840/2025	SUBHAM NAYAK	BISWAJIT RANJAN TRIPATHY	AINTHAPALI /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4843/2025	GANESWAR SETHI	APARESH BHOI	AUL /688 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4846/2025	SUBALA GHANTAL @ GHANTALA	PRAHALLAD SAHU	BOUDH /455 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4850/2025	MALAYA KUMAR MALIK @ BANTI	AMLAN SHAKTI PAUL	TIHIDI /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4852/2025	ASHOK CHOUHAN	JULU KHANSAMA	BAREIPALI /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4855/2025	SAGAR RANJAN PATI	AMLAN SHAKTI PAUL	INFOCITY PS /331 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4856/2025	ALOK KUMAR BHOI	AMIT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4859/2025	JITENDRA BEHERA	TUKUNA KUMAR MISHRA	UMERKOTE /79 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4863/2025	KUNDAN SAHA	BHARAT BHUSAN ROURAY	SECTOR-3 /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4864/2025	RAMAKANTA MUKHI	DIBYAJYOTI SAHOO	BONTH /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4865/2025	MD. NASIM	BISWORANJAN SWAIN	PLANTSITE /7 /2025	
		VS	VS	()	

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35	D-BLAPL/4867/2025	STATE OF ODISHA M.D ALLAUDIN VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /279 /2024 ()	
36	D-BLAPL/4869/2025	STATE OF ODISHA KISHOR SAHU VS	BHOJARAJ SETH VS	// GAISILET /245 /2024 ()	
37	D-BLAPL/4870/2025	STATE OF ODISHA RAJENDRA KUMAR KHUSWA @ KUSHUWAHA VS	SAPAN KUMAR LENKA VS	// CAPITAL P.S. /57 /2024 ()	
38	D-BLAPL/4871/2025	STATE OF ODISHA RATI RANJAN BEHERA VS	SAPAN KUMAR LENKA VS	// AUL /714 /2024 ()	
39	D-BLAPL/4872/2025	STATE OF ODISHA RAJESH KUMAR NAYAK VS	SAPAN KUMAR LENKA VS	// NAYAPALLI P.S. /670 /2024 ()	
40	D-BLAPL/4873/2025	STATE OF ODISHA SANDEEP VS	SAPAN KUMAR LENKA VS	// G.R.P.S.,BERHAMPUR /138 /2024 ()	
41	D-BLAPL/4874/2025	STATE OF ODISHA MOHAN CHARAN SAHANI @ MOHANI VS	SAMARESH PATTNAIK VS	// KUJANGA /440 /2023 ()	
42	D-BLAPL/4875/2025	STATE OF ODISHA MITHILESH KUMAR @ MITHILESH GUPTA VS	DEVASHIS PANDA VS	// ANGUL SADAR PS /520 /2024 ()	
43	D-CMP/6378/2025	STATE OF ODISHA SUMITRA MAHARANA VS	DIPAK RANJAN MISHRA VS	// // ()	
44	D-CMP/6382/2025	JHILI OJHA KOLLI ERRAYA VS	KISHORE KUMAR MISHRA VS	// // ()	
45	D-CMP/6450/2025	PULAKALA LOKANADHAM GINNI BAI GUPTA VS	SUSHANTA KUMAR JOSHI VS	// // ()	
		MANISH JAIN		//	

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46	D-CONTC/6369/2025	BENUDHARA SAHOO VS MANOJ AHUJA, IAS	RAJENDRA KRUSHNA BOSE VS	// 0 //	
47	D-CONTC/6370/2025	SANJEEB KUMAR SAHU VS GAURAV SHIVAJI ISALWAR, IAS	PRASANTA KUMAR TRIPATHY VS	// 0 //	
48	D-CONTC/6375/2025	LINGARAJ BEHERA VS J SONAL, IAS	RAKESH NAYAK VS	// 0 //	
49	D-CONTC/6389/2025	RABINARAYAN PATI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
50	D-CONTC/6397/2025	SAILABALA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
51	D-CONTC/6398/2025	NAKULA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
52	D-CONTC/6399/2025	RAJENDRA PRASAD PANDA VS ANU GARG, IAS	ADV. VS	// 0 //	
53	D-CONTC/6401/2025	LINGARAJ MALLICK VS ANU GARG, PRINCIPAL SECY, WATER RESOURCES DEPTT	ADV VS	// 0 //	AOD20230000737C202500009
54	D-CONTC/6422/2025	PRASANNA KUMAR PANDA VS SHALINI PANDIT, IAS	NIHAL RATH VS	// 0 //	
55	D-CONTC/6426/2025	RAMESWAR PRASAD MISHRA VS ASHOK KUMAR MISHRA, PRINCIPAL-CUM-SECRETARY, ISPAT COLLEGE, ROURKELA, SUNDARGARH	ADYASIDHI MISHRA VS	// 0 //	
56	D-CONTC/6429/2025	WATER CORPORATION OF ODISHA VS MOUMITA SAHA	PRASANNA KUMAR BHUYAN VS	// 0 //	
57	D-CONTC/6434/2025	PRASHES KUMAR DAS	ADV.	//	

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		VS	VS	()	
58	D-CRLA/4849/2025	D.PRASANT REDDY,IAS SANDIP MOHAPATRA	SATYA RANJAN MULIA	CUTTACK SADAR /679 /2024	//
		VS	VS	()	
59	D-CRLLP/4775/2025	STATE OF ODISHA BIRANCHI NARAYAN RATH	SATYA RANJAN MULIA	//0	//
		VS	VS	()	
60	D-CRLMA/4851/2025	SATYA NARAYAN BEHERA NILA TAREI	KOUSIK ANANDA GURU	KHALLIKOTE /119 /2019	//
		VS	VS	()	
61	D-CRLMC/4777/2025 CRLMC/652/2025	STATE OF ODISHA PRADEEP SAHOO	SATYABRATA MOHANTY (1)	PATKURA /352 /2021	//
		VS	VS	C.J.M.,KENDRAPARA(Kendrapara) ST/0000068/2023	
62	D-CRLMC/4778/2025	STATE OF ODISHA AKALU DHAL	DIPTI RANJAN MOHAPATRA	DEOGARH /361 /2022	
		VS	VS	()	
63	D-CRLMC/4791/2025	STATE OF ODISHA RAJA @ JUDGE @ TRILOCHAN DAS @ KANDI	DEEPAK KUMAR DAS	BALIAPANDA /46 /2011	//
		VS	VS	()	
64	D-CRLMC/4792/2025	STATE OF ODISHA AJAYA PARIDA	DEBASHREE PARIDA	DELANGA /14 /1996	//
		VS	VS	()	
65	D-CRLMC/4826/2025	STATE OF ODISHA KANHU NAIK	SUSANTA KUMAR ROUT	KANKADAHAD /180 /2022	//
		VS	VS	()	
66	D-CRLMC/4837/2025	STATE OF ODISHA KARUNAKAR BEHERA	BIBHUTI RANJAN MOHANTY	AUL /42 /2017	//
		VS	VS	()	
67	D-CRLMC/4842/2025	STATE OF ODISHA PRATAP ROUT@BAPI	GYANA RANJAN DHAL	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /20 /2008	//
		VS	VS	()	
68	D-CRLMC/4857/2025	REPUBLIC OF INDIA,(C.B.I) PREMSILA PRADHANI	SUSANTA KUMAR TRIPATHY	KANTABANJI /127 /2013	//
		VS	VS	()	

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69	D-CRLMP/4787/2025	STATE OF ODISHA AMARABAR BISWAL VS	NISHIKANTA MISHRA VS	// /0 ()	
70	D-CRLMP/4813/2025	STATE OF ODISHA MANORANJAN MOHANTY VS	BIKRAM KESHARI RAJ VS	// AIR FIELD P.S. /231 /2024 ()	
71	D-CRLMP/4847/2025	STATE OF ODISHA SK.TABRAZ @ TABREZ VS	DEEPALI MAHAPATRA VS	// /0 ()	
72	D-CRLREV/4783/2025	STATE OF ODISHA VELISETI BENU @ V.VENU VS	BHABANI SHANKAR DASPARIDA VS	// MALKANGIRI /401 /2020 ()	
73	D-CRLREV/4802/2025	STATE OF ODISHA RANJITA NAYAK VS	ADHIRAJ MOHANTY VS	// /0 ()	
74	D-CRLREV/4807/2025	STATE OF ODISHA JYOTIRMAYEE SAHOO VS	ADHIRAJ MOHANTY VS	// /0 ()	
75	D-CRLREV/4828/2025	STATE OF ODISHA KALYANI BHOI VS	SUDEEP KUMAR SARANGI VS	// /0 ()	
76	D-CRLREV/4844/2025	PITABAS BHOI NARAYAN BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()	AOD20240000656C202500006
77	D-FAO/6358/2025	SUPRITI BEHERA BASANTA KUMAR PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// /0 ()	
78	D-JCRLRV/4782/2025 JCRLRV/1/2025	STATE OF ODISHA SULEMAN KUJUR VS	ADV. VS	// /0 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh)	
79	D-MACA/6341/2025	STATE OF ODISHA MINATI SETHI VS SARITA PATTNAIK	PRADEEP KUMAR MISHRA VS	// /0 ()	CRA/000015/2015

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80	D-MACA/6343/2025	HARIHAR BEHERA VS PUNYABRATA PARIDA	PRADEEP KUMAR MISHRA VS	// 0 //	
81	D-MACA/6347/2025	KABITA PRADHAN VS JANA MOHAN MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //	
82	D-MACA/6421/2025	D.M.,ORIENTAL INSURANCE CO. LTD., SUNDARGARH VS RAJKUMARI BEHERA	DEBIPATI JHIMBALA PATI VS	// 0 //	
83	D-MATA/6386/2025	SIMA BEHERA @ SEEMA BEHERA VS KALICHARAN BEHERA	SURYAKANTA DWIBEDI VS	// 0 //	AOR20220001245C202500009
84	D-RSA/6360/2025	SHREE JAGANNATH BALLAV ENDOWMENT TRUST VS PREMAMAYEE SINGH	SONUDY KUMAR PRADHAN VS	// 0 //	
85	D-RSA/6385/2025	SIBARAJ PRADHAN VS SANJAYA KUMAR BARIK	HRUDANANDA MOHAPATRA VS	// 0 //	
86	D-RSA/6412/2025	INJA CHAKRAVARTY VS ATILI CHINNARAO @ VENKATASWAMI NAIDU	P. V. BALAKRISHNA VS	// 0 //	
87	D-RSA/6459/2025	MAKARADHAR ROUL VS STATE BANK OF INDIA, KEONJHAR	ANKITA MUKHERJI VS	// 0 //	
88	D-RVWPET/6344/2025	RITANJALI SURUJAL VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500014
89	D-RVWPET/6356/2025	CHAKRADHAR SAHOO VS TPCODL, BBSR	VS	// 0 //	
90	D-RVWPET/6400/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS PAREPU SATYANARAYANA	DEBIPATI RANJAN BHOKTA (C.G.C.) VS	// 0 //	
91	D-SAO/6423/2025	BULU BEHERA	DEBASIS TRIPATHY	//	AOR20220001665C202500013

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		VS	VS	()	
		KUSANATH MALI		//	
92	D-TRP(C)/6451/2025	SALINI SATPATHY	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	()	
		ANKIT KUMAR DASH		//	
93	D-TRPCRL/4834/2025	SARTHAK SAMAL	ASHOK KUMAR BEHERA	//0	
		VS	VS	()	
		SANGEETA BEHERA		//	
94	D-WA/6339/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A.	//	LOD20240000194C202500103
		VS	VS	()	
		DHANANJAYA DUTTA		//	
95	D-WA/6417/2025	GHASIRAM BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WA/6432/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	//	LOD20240000200C202500105
		VS	VS	()	
		KALI PRASAD PADHY		//	
97	D-WA/6437/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//	LOD20240000194C202500104
		VS	VS	()	
		NARAYAN JENA		//	
98	D-WA/6438/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//	LOD20240000172C202500100
		VS	VS	()	
		AKSHYA KUMAR BEHERA		//	
99	D-WP(C)/6334/2025	BODDAPATI RAMA	ITISHREE TRIPATHY	//	
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE		//	
100	D-WP(C)/6335/2025	SUVENDU MOHANTY	ITISHREE TRIPATHY	//	
		VS	VS	()	
		PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR		//	
101	D-WP(C)/6336/2025	SHAIKH AZMAT KARIM	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202500003
	WP(C)/4798/2025	VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/6337/2025	JHADESWAR MAHADEV MANDIR COMMITTEE, JALASWAR	SSWAPNABEN	//	
	WP(C)/4782/2025	VS	VS	()	

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103	D-WP(C)/6338/2025	STATE OF ODISHA BIMALENDU MOHANTY VS	ITISHREE TRIPATHY VS	// // 0	
104	D-WP(C)/6340/2025 WP(C)/4775/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR RAJBLOCHAN PATRA VS	PRAFULLA KUMAR KHATEI VS	// // 0	
105	D-WP(C)/6342/2025 WP(C)/4797/2025	STATE OF ODISHA SARAT KUMAR PRADHAN VS	MANAS PATI VS	// // 0	AOR20220001535C202500030
106	D-WP(C)/6345/2025 WP(C)/4791/2025	STATE OF ODISHA M/S SATGURU TRADERS, SUNDARGARH VS	AVIJIT PATNAIK VS	// // 0	
107	D-WP(C)/6346/2025 WP(C)/4795/2025	STATE TAX OFFICER, CT AND GST CIRCLE, ROURKELA I M/S. SATGURU TRADERS, SUNDARGARH VS	AVIJIT PATNAIK VS	// // 0	
108	D-WP(C)/6348/2025	DEPUTY COMNR OF STATE TAX, ENFORCEMENT UNIT, ROURKELA MANASI RANI PARIDA VS	RAMA KRISHNA BISOI VS	// // 0	AOD20240000311C202500004
109	D-WP(C)/6349/2025	STATE OF ODISHA RUDRANI ENTMT SIBA SAKTI LOKANATYA, CUTTACK VS	AKHIL CHANDRA MAJHI VS	// // 0	
110	D-WP(C)/6350/2025 WP(C)/4779/2025	R.T.O., CUTTACK ADWAITA PRASAD MALLIK VS	AKSHAYA KUMAR PANDEY VS	// // 0	
111	D-WP(C)/6351/2025 WP(C)/4784/2025	STATE OF ODISHA ST. XAVIERS HIGH SCHOOL, SATYANAGAR, BBSR VS	SAMEER KUMAR DAS VS	// // 0	
112	D-WP(C)/6352/2025	STATE OF ODISHA ODISHA GRAMYA BANK, JUDUM BRANCH., CUTTACK VS	HEMANTA KUMAR MOHANTA VS	// // 0	
113	D-WP(C)/6353/2025	THE STATE OF ODISHA BIKASH KUMAR BEHERA VS LAXMIPRIYA BARIKI	DEBENDRA KUMAR DHAR VS	// // 0 //	

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114	D-WP(C)/6354/2025	ODISHA GRAMYA BANK, RUSHIPADA BRANCH., PUNE VS THE STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS BIBHU PRASAD DAS	// 0 //	
115	D-WP(C)/6355/2025	SATYABRATA PATTNAIK VS STATE OF ODISHA	BIBHU PRASAD DAS VS BADRINARAYAN PANDA	// 0 //	
116	D-WP(C)/6357/2025	SATYAPRAKASH RAY VS STATE OF ODISHA	BADRINARAYAN PANDA VS PRAKASH KUMAR MISHRA	// 0 //	
117	D-WP(C)/6359/2025	MAHAMMAD RAYYAN ANSARI VS STATE BANK OF INDIA, JAWAHARLAL NEHRU MARG, BBSR	PRAKASH KUMAR MISHRA VS ARUN KUMAR PATRA	// 0 //	
118	D-WP(C)/6361/2025	ARABINDA SENAPATI VS STATE OF ODISHA	ARUN KUMAR PATRA VS ARUN KUMAR PATRA	// 0 //	
119	D-WP(C)/6362/2025	SANJEEB KUMAR SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS SURYAKANTA DWIBEDI	// 0 //	
120	D-WP(C)/6363/2025 WP(C)/4792/2025	BINOD KUMAR SAMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS ARUN KUMAR PATRA	// 0 //	
121	D-WP(C)/6364/2025	RAJAT KUMAR PALAI VS STATE OF ORISSA	ARUN KUMAR PATRA VS KOUSIK ANANDA GURU	// 0 //	
122	D-WP(C)/6365/2025	UMA SANKAR PANIGRAHY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS KOUSIK ANANDA GURU	// 0 //	
123	D-WP(C)/6366/2025	BHAKTA LUHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS KOUSIK ANANDA GURU	// 0 //	
124	D-WP(C)/6367/2025	PRADEEP KUMAR BHOI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS SUKANTA KUMAR DALAI	// 0 //	
125	D-WP(C)/6368/2025	M/S PRINCE IMFL RESTAURANT	SUKANTA KUMAR DALAI	//	

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	WP(C)/4777/2025	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/6371/2025	KESHAB SAHU VS REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
127	D-WP(C)/6372/2025	SABITA PANDA VS REGIONAL TRANSPORT OFFICER, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
128	D-WP(C)/6373/2025	MANJULA KAR VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
129	D-WP(C)/6374/2025 WP(C)/4780/2025	SURESH CHANDRA SAHOO VS AUTHORISED OFFICER , ICICI BANK LTD	SUKANTA KUMAR DALAI VS	// 0 //	
130	D-WP(C)/6376/2025	BIJAYA MOHANTY VS REGIONAL TRANSPORT OFFICER, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
131	D-WP(C)/6377/2025	SASMITA BEHERA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
132	D-WP(C)/6379/2025	MANAS KUMAR PRADHAN VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //	
133	D-WP(C)/6380/2025	NANDA KISHOR PATEL VS THE STATE POLLUTION CONTROL BOARD	SIDHARTHA DAS VS	// 0 //	
134	D-WP(C)/6381/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
135	D-WP(C)/6383/2025	ASWINI KUMAR LENKA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //	
136	D-WP(C)/6384/2025 WP(C)/4793/2025	STATE MUNICIPAL COUNCIL FEDERATION, ODISHA VS	ABHIR MAN RAY VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/6387/2025	THE STATE OF ODISHA LAMBODAR SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// // 0 //	
138	D-WP(C)/6388/2025	SASI BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //	
139	D-WP(C)/6390/2025	SRIDHAR MALIK VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	// 0 //	
140	D-WP(C)/6391/2025	BIJAYA KUMAR BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
141	D-WP(C)/6392/2025	KADAMBARI TRIPATHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
142	D-WP(C)/6393/2025 WP(C)/4803/2025	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION VS STATE OF ODISHA	PUNIT PRASAD ROSE VS	// 0 //	
143	D-WP(C)/6394/2025	HARAPRIYA DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
144	D-WP(C)/6395/2025	BHAGIRATHI PATRA VS LIC OF INDIA LTD	UMA CHARAN MISHRA VS	// 0 //	
145	D-WP(C)/6396/2025	JAGANNATH BAL VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	// 0 //	AOR20220002667C202500002
146	D-WP(C)/6402/2025	DAITYARI @ DAITARI SAHU VS PRINCIPAL SECY, DEPT. OF ENERGY, BBSR	BINAYAK MOHAPATRA VS	// 0 //	
147	D-WP(C)/6403/2025	PRADIPTA PALEI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/6404/2025	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //	
149	D-WP(C)/6405/2025	PADMAJA MOHANTY VS MEMBER BOARD OF REVENUE , ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
150	D-WP(C)/6406/2025	RAMANANDA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
151	D-WP(C)/6407/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //	
152	D-WP(C)/6408/2025	SUDHANSU BEJ VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //	
153	D-WP(C)/6409/2025	SISIR KUMAR MISHRA VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //	
154	D-WP(C)/6410/2025	SASMITA MALLICK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
155	D-WP(C)/6411/2025	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //	
156	D-WP(C)/6413/2025	M/S. FRIENDS RESTAURANT, S.N.T. ROAD, BERHAMPUR VS STATE OF ODISHA	KRUSIK ANANDA GURU VS	// 0 //	
157	D-WP(C)/6414/2025	PARLE BISCUITS PVT. LTD., MUMBAI VS FOOD SAFETY OFFICER, EAST COAST RAILWAY, KHORDHA	PAMI RATH VS	// 0 //	
158	D-WP(C)/6415/2025	SANGEETARANI PARIDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
159	D-WP(C)/6416/2025	PABITRA MOHAN SAHU	MANAS RANJAN BADAJENA	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/6418/2025	BUCHI AMMA	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
		COLLECTOR, MALKANGIRI		//	
161	D-WP(C)/6419/2025	M/S JAY JAGANNATH CASTINGS PVT LTD	KAJAL SAHOO	//	
		VS	VS	0	
		COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS		//	
162	D-WP(C)/6420/2025	M/S. JAY JAGANNATH CASTINGS PVT. LTD, SUNDERGARH	KAJAL SAHOO	//	
		VS	VS	0	
		COMMISSIONER (APPEALS), GST, CENTRAL REVENUE AND CUSTOMS, BBSR		//	
163	D-WP(C)/6424/2025	GOLAP SAHU	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/6425/2025	M. JAGANNATH PATRA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
165	D-WP(C)/6427/2025	SURENDRA RAULA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/6428/2025	DEBASMITA PANDA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
167	D-WP(C)/6430/2025	ABHIMANYU PRADHAN	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/6431/2025	SUBASH CHANDRA NANDA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
169	D-WP(C)/6433/2025	SHRABANI PARIDA	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/6435/2025	RANJIT KUMAR NAHAK	PRAVASH CHANDRA JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/6436/2025	STATE OF ODISHA MILINA PADHI VS	NRUSINGH CH. ROUT VS	// // 0	
172	D-WP(C)/6439/2025	GENERAL MANAGER STATE BANK OF INDIA RAMANUJA PRASAD NAYAK VS	CRPD CORPORATE CENTRE MUMBAI SASWATI MOHAPATRA VS	// // 0	
173	D-WP(C)/6440/2025	STATE OF ODISHA SUSANTA DIGAL VS	ASHIT KUMAR DASH VS	// // 0	
174	D-WP(C)/6441/2025	STATE OF ODISHA M/S SHREE SIRIDISAI GLOBAL LOGISTICS PVT. LTDI VS	BSUREE TRIPATHY VS	// // 0	
175	D-WP(C)/6442/2025	CHIEF COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK CHANDAN KUMAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
176	D-WP(C)/6443/2025	STATE OF ODISHA AKHESWAR PRADHAN VS	ASHIT KUMAR DASH VS	// // 0	
177	D-WP(C)/6444/2025	STATE OF ODISHA MAMATA BALABANTARAY VS	SURYAKANTA PALAI VS	// // 0	AOR20220004106C202500014
178	D-WP(C)/6445/2025	STATE OF ODISHA PRASANNA DAS VS	MANAS KUMAR CHAND VS	// // 0	
179	D-WP(C)/6446/2025	STATE OF ODISHA SUBASH BEHERA VS	MANAS KUMAR CHAND VS	// // 0	
180	D-WP(C)/6447/2025	STATE OF ODISHA V.SASHIBUSAN RAO @ RAJU VS	TUKUNA KUMAR MISHRA VS	// // 0	
181	D-WP(C)/6448/2025	STATE OF ODISHA BUDHIA JENA VS	MANAS KUMAR CHAND VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/6449/2025	M/S RAJ RESTURANT , BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
183	D-WP(C)/6452/2025	SATYAJIT DAS VS HINDUSTAN AERONAUTICS LTD (HAL), BANGLORE	ACHYUTANANDA PATTANAİK VS	// 0 //	
184	D-WP(C)/6453/2025	PRATIMA SAHU VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
185	D-WP(C)/6454/2025	BISWAJIT DAS VS HINDUSTAN AERONAUTICS LTD(HAL), BANGALORE	ACHYUTANANDA PATTANAİK VS	// 0 //	
186	D-WP(C)/6455/2025	PRANABANDHU DAS VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
187	D-WP(C)/6456/2025	SUJAN SHUKLA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
188	D-WP(C)/6457/2025	NITYANANDA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAİK VS	// 0 //	
189	D-WP(C)/6458/2025	DINDAYAL SHAH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
190	D-WP(C)/6460/2025	GAUTAM BUDHA VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //	
191	D-WP(C)/6461/2025	BISWANATH GOUDA VS STATE OF ODISHA	PATANJALI TRIPATHY VS	// 0 //	
192	D-WP(C)/6462/2025	SIKIDI ROUT VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //	
193	D-WP(C)/6463/2025	SURANJAN KUMAR SAMADAR	NIKUNJA KUMAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/6464/2025	DEBASISH SAHOO	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/4772/2025	PRAGNYA PARAMITA PRADHAN	BHARAT JALLI	BANAPUR P.S. /34 /2025	AOD20240000581C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/4773/2025	NARASINGHA MESWA	RAMAKANTA MISHRA	LOISINGHA(BOLANGIR) /24 /2025	AOR20220004226C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/4774/2025	JALADHAR BHUJABALA	AJIT KUMAR RAUT	BOLAGARH P.S. /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/4776/2025	PRAFULLA NAYAK @ BUBU	AJIT KUMAR RAUT	BONTH /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/4779/2025	BRUNDBAN SAHOO	ANANGA KUMAR OTTA	JENAPUR /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/4784/2025	CHIRANJIT PARIDA	DEVAPUTRA MISHRA	CHAULIAGANJA /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/4785/2025	SURAJ KUMAR SAHOO @ CHAIN	AJAYA KUMAR MOHARANA	CANTONMENT ROAD /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/4788/2025	RAJENDRA MALLICK	PUSPAMITRA MOHAPATRA	TANGI /152 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/4794/2025	RAMAKANTA BEHERA	PRIYA RANJAN SINGH	DHENKANAL SADAR /870 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/4795/2025	KADAMBINI SAMAL	SATYASHREE MOHANTY	KHANDAGIRI P.S. /61 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/4797/2025	STATE OF ODISHA ANADI CHARAN BAG VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /155 /2024 ()	
206	D-ABLAPL/4798/2025	STATE OF ODISHA KISHORE KALTA @ KISHAR KALATA VS	JUGALA KISHORE PANDA VS	// KANTAMAL /218 /2024 ()	
207	D-ABLAPL/4799/2025	STATE OF ODISHA BULU BISWAL VS	S.S.RAY (2) VS	// DHARAKOT PS /328 /2024 ()	
208	D-ABLAPL/4801/2025	STATE OF ODISHA GOPABANDHU @ GAPABANDHU KARMI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /342 /2024 ()	
209	D-ABLAPL/4808/2025	STATE OF ODISHA LOCHAN NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /427 /2020 ()	
210	D-ABLAPL/4811/2025	STATE OF ODISHA MINA ROUT @ DEI VS	GYANENDRA CHANDRA SWAIN VS	// KAKATAPUR /27 /2025 ()	
211	D-ABLAPL/4814/2025	STATE OF ODISHA DR. SUSANTA KUMAR PANIGRAHI VS	DR. BINODA KUMAR MISHRA VS	// CUTTACK VIGILANCE /11 /2024 ()	AOR20220001616C202500022
212	D-ABLAPL/4815/2025	STATE OF ODISHA(VIG.) DIBAKAR DAS VS	BINAYA BHUSAN ROUSTRAY VS	// CUTTACK SADAR /69 /2025 ()	
213	D-ABLAPL/4816/2025	STATE OF ODISHA TERA @ SUMANTA SETHY VS	PRANAB KUMAR SAMANTRAY VS	// KARANJIA /44 /2025 ()	
214	D-ABLAPL/4817/2025	STATE OF ODISHA MUKESH KUMAR DORA @ MUKESH DORA VS	ANUP KUMAR PATNAIK VS	// BHATILI /22 /2025 ()	
215	D-ABLAPL/4818/2025	STATE OF ODISHA MOHAMMAD RAMIZ VS	SYED IQBAL VS	// BERHAMPUR TOWN /46 /2025 ()	AOR20220001843C202500013
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/4819/2025	JHANKAR PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /55 /2025 () //	AOD20240000391C202500011
217	D-ABLAPL/4820/2025	SATYABRATA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //	AOD20240000656C202500004
218	D-ABLAPL/4821/2025	ASIT KUMAR ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //	AOD20240000656C202500005
219	D-ABLAPL/4824/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /27 /2025 () //	
220	D-ABLAPL/4825/2025	MRUTYUNJAYA MISHRA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /68 /2025 () //	AOR20230000820C202500005
221	D-ABLAPL/4830/2025	SIBU BEHERA @ SANTAN BEHERA @ PACHIA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ATHGARH /368 /2024 () //	
222	D-ABLAPL/4832/2025	ASHOK BHAISA @ ASHOK CHANDRA BHAISA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARGAON /270 /2024 () //	AOD20240000603C202500002
223	D-ABLAPL/4836/2025	KALIA KALIM @ AJIM KHAN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /580 /2022 () //	
224	D-ABLAPL/4838/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHAIRA /30 /2025 () //	AOR20220002787C202500012
225	D-ABLAPL/4839/2025	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /38 /2025 () //	
226	D-ABLAPL/4841/2025	SUBRAT DUDUM @ DUBUNG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KULABIRA /260 /2024 () //	
227	D-ABLAPL/4845/2025	MANOJ DEHURY	PRAVASH CHANDRA JENA	KHUNTUNI /205 /2024	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/4848/2025	STATE OF ODISHA SANU @ SATYAJIT NAIK	BIRAJA PRASAD NANDA	PARJANG /443 /2023	
		VS	VS	()	
229	D-ABLAPL/4853/2025	STATE OF ODISHA RAJAN PRADHAN	BIKASH KUMAR PRADHAN	REAMAL /318 /2023	AOR20220002993C202500004
		VS	VS	()	
230	D-ABLAPL/4854/2025	STATE OF ODISHA PRASANTA KUMAR NAYAK	AMLAN SHAKTI PAUL	NISCHINTAKOILI /112 /2024	
		VS	VS	()	
231	D-ABLAPL/4858/2025	STATE OF ODISHA GOBINDO PATRA	TUKUNA KUMAR MISHRA	KOTPAD /16 /2025	
		VS	VS	()	
232	D-ABLAPL/4860/2025	STATE OF ODISHA MD.REHAN	NIKUNJA KUMAR ROUT	BIDANASI /274 /2024	
		VS	VS	()	
233	D-ABLAPL/4861/2025	STATE OF ODISHA BIKASH SWAIN @ KUNA SWAIN	AMITAV TRIPATHY	NAYAGARH /29 /2025	
		VS	VS	()	
234	D-ABLAPL/4862/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA	ASHOK KUMAR JENA	BALICHANDRAPUR /34 /2025	
		VS	VS	()	
235	D-ABLAPL/4866/2025	STATE OF ODISHA SANKARSAN PADHI	MANOJ BIHARI DAS	MADHUPATNA /381 /2022	
		VS	VS	()	
236	D-ABLAPL/4868/2025	STATE OF ODISHA SK. KALU @ SK. SAPAJUDHIN	SUSANTA KUMAR TRIPATHY	BASTA /194 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :13/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/10/2023 WPCRL/10/2023	SUJIT MOHANTY MP	BYOMAKESH TRIPATHY	1/2025
2	D-SAO/6423/2025 SAO/ /	BULU BEHERA MP	DEBASIS TRIPATHY	10/2025
3	D-TRPCRL/4834/2025 TRPCRL/ /	SARTHAK SAMAL MP	ASHOK KUMAR BEHERA	21/2025
4	D-SA/258/1981 SA/258/1981	MADHUSUDAN MP	M/S.M.M.SAHU, M/S.SWARUP KU. PATTNAIK,G.M.RATH,S.S.PADHY,N	26/2025
5	D-TRP(C)/6451/2025 TRP(C)/ /	SALINI SATPATHY MP	DEEPAK RANJAN SUNDARAY	40/2025
6	D-LAA/2149/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	59/2025
7	D-RVWPET/6344/2025 RVWPET/ /	RITANJALI SURUJAL MP	RAJJEET ROY	62/2025
8	D-RVWPET/6344/2025 RVWPET/ /	RITANJALI SURUJAL MP	RAJJEET ROY	63/2025
9	D-RVWPET/6400/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	DIPNANDA BHANIBHOKTA (C.G.C.)	64/2025
10	D-RVWPET/6400/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	DIPNANDA BHANIBHOKTA (C.G.C.)	65/2025
11	D-CONTC/5678/2025 CONTC/ /	MOUMITRA MITRA MP	RANJAN KUMAR ROUT	69/2025
12	D-RPFAM/265/2023 RPFAM/265/2023	SARBESWAR JHAPATSINGH MP	BIBHUTI BHUSAN CHOUDHURY	82/2025
13	D-RPFAM/45929/2024 RPFAM/315/2024	GANESH MAHKUD @ GANESH PRASAD MAHAKUBAR MP	MAHAKUBAR	83/2025
14	D-CMAPL/175/2023 CMAPL/175/2023	BUTUNG JHANKAR MP	SASANKA SEKHAR SAHOO	102/2025
15	D-CMAPL/5555/2025 CMAPL/ /	PRASANTA KUMAR CHOUDHURY MP	JAGANNATH BHUYAN	103/2025
16	D-CMAPL/5762/2025 CMAPL/ /	SAGARIKA DAS MP	ADV.	104/2025
17	D-CMAPL/5759/2025 CMAPL/ /	SAGARIKA DAS MP	ADV.	105/2025
18	D-MATA/27795/2024 MATA/261/2024	NARMADA SAHOO MP		108/2025
19	D-MATA/6386/2025 MATA/ /	SIMA BEHERA @ SEEMA BEHERA MP	SURYAKANTA DWIBEDI	109/2025
20	D-CRLREV/4783/2025 CRLREV/ /	VELISETI BENU @ V.VENU MP	BHABANI SHANKAR DASPARIDA	122/2025
21	D-CRLREV/4802/2025 CRLREV/ /	RANJITA NAYAK MP	ADHIRAJ MOHANTY	123/2025
22	D-CRLREV/4802/2025 CRLREV/ /	RANJITA NAYAK MP	ADHIRAJ MOHANTY	124/2025
23	D-CRLREV/4802/2025 CRLREV/ /	RANJITA NAYAK MP	ADHIRAJ MOHANTY	125/2025
24	D-CRLREV/4807/2025 CRLREV/ /	JYOTIRMAYEE SAHOO MP	ADHIRAJ MOHANTY	126/2025
25	D-CRLREV/4807/2025 CRLREV/ /	JYOTIRMAYEE SAHOO MP	ADHIRAJ MOHANTY	127/2025
26	D-CRLREV/4807/2025	JYOTIRMAYEE SAHOO	ADHIRAJ MOHANTY	

	CRLREV/ /	MP		128/2025
27	D-CRLREV/4844/2025	NARAYAN BEHERA	BYOMAKESH TRIPATHY	
	CRLREV/ /	MP		129/2025
28	D-CRLREV/4844/2025	NARAYAN BEHERA	BYOMAKESH TRIPATHY	
	CRLREV/ /	MP		130/2025
29	D-BLAPL/3864/2025	BISHNUPRIYA CHAND @ HANSITA ABHILASHA	ANANJAYA MUND	
	BLAPL/1538/2025	MP		215/2025
30	D-BLAPL/3940/2025	BISHNUPRIYA CHAND @ HANSITA ABHILASHA	ANANJAYA MUND	
	BLAPL/1540/2025	MP		216/2025
31	D-BLAPL/36784/2024	BAYA @ BAYADHAR @ BAIDHARA BHUYAN	ANARIPAD MOHANTY	
	BLAPL/12484/2024	MP		217/2025
32	D-BLAPL/33273/2024	ABHIJEET SANJAY JAMBURE	GOREKHANATH DAS	
	BLAPL/11217/2024	MP		218/2025
33	D-BLAPL/29060/2024	RAJ KUMAR SAHOO	MANOJ KUMAR PANDA	
	BLAPL/9904/2024	MP		219/2025
34	D-BLAPL/27902/2024	RIBHU RISHI TRIPATHY	BASUDEV PUJARI	
	BLAPL/9965/2024	MP		220/2025
35	D-BLAPL/26219/2024	SOUMYA RANJAN PRADHAN	RAMAKANTA MISHRA	
	BLAPL/9338/2024	MP		221/2025
36	D-RSA/76/2008	KRUSHNA SWAIN	M/S.DIBAKAR BHUYAN	
	RSA/76/2008	MP		223/2025
37	D-RSA/76/2008	KRUSHNA SWAIN	M/S.DIBAKAR BHUYAN	
	RSA/76/2008	MP		224/2025
38	D-RSA/76/2008	KRUSHNA SWAIN	M/S.DIBAKAR BHUYAN	
	RSA/76/2008	MP		225/2025
39	D-RSA/6360/2025	SHREE JAGANNATH BALLAV ENDOWMENT TRUST	K. BOWAL PRADHAN	
	RSA/ /	MP		226/2025
40	D-RSA/6360/2025	SHREE JAGANNATH BALLAV ENDOWMENT TRUST	K. BOWAL PRADHAN	
	RSA/ /	MP		227/2025
41	D-RSA/6385/2025	SIBARAJ PRADHAN	HRUDANANDA MOHAPATRA	
	RSA/ /	MP		228/2025
42	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		229/2025
43	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		230/2025
44	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		231/2025
45	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		232/2025
46	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		233/2025
47	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		234/2025
48	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		235/2025
49	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		236/2025
50	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		237/2025
51	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		238/2025
52	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		239/2025
53	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		240/2025
54	D-RSA/186/2006	AMAR KU.NAYAK	M/S.K.N.JENA	
	RSA/186/2006	MP		241/2025
55	D-RSA/6459/2025	MAKARADHAR ROUL	ANKITA MUKHERJI	
	RSA/ /	MP		242/2025
56	D-RSA/6459/2025	MAKARADHAR ROUL	ANKITA MUKHERJI	
	RSA/ /	MP		243/2025
57	D-CMP/6382/2025	KOLLI ERRAYA	KISHORE KUMAR MISHRA	
	CMP/ /	MP		245/2025

58	D-CMP/6450/2025 CMP/ /	GINNI BAI GUPTA MP	SUSHANTA KUMAR JOSHI	246/2025
59	D-ABLAPL/1066/2025 ABLAPL/490/2025	BURHAN AHAMAD @ DURAO @ AFTAR MP	BHARAT JALLI	433/2025
60	D-ABLAPL/13375/2017 ABLAPL/13375/2017	RAJENDRA PARIDA MP	MITU KUMAR BISWAL	434/2025
61	D-ABLAPL/29314/2024 ABLAPL/11327/2024	MANAS RANJAN MAHAPATRA MP		435/2025
62	D-ABLAPL/10206/2024 ABLAPL/3639/2024	RATNAKAR DIHUDI MP	LAMBODOR ACHARI	436/2025
63	D-ABLAPL/1049/2025 ABLAPL/472/2025	SK MUSTAK @ MITU MP		437/2025
64	D-ABLAPL/3326/2025 ABLAPL/1533/2025	SANTOSH KUMAR DIGAL MP	RAMDAS ACHARY	438/2025
65	D-ABLAPL/30941/2024 ABLAPL/11842/2024	DEBABRATA SINGH MP		439/2025
66	D-ABLAPL/2509/2024 ABLAPL/1108/2024	SURYA PRAKASH PATNAIK MP		440/2025
67	D-CRLA/22985/2024 CRLA/768/2024	DAYANIDHI PATEL MP		513/2025
68	D-CRLA/1379/2025 CRLA/85/2025	RADHA@SUKURI JENA MP	SUKANTA KUMAR NAYAK	514/2025
69	D-CRLA/3558/2025 CRLA/192/2025	DIPTI NIHAR RANJAN MALLIK MP	BIKASH CHANDRA PARIJA	515/2025
70	D-CRLA/3558/2025 CRLA/192/2025	DIPTI NIHAR RANJAN MALLIK MP	BIKASH CHANDRA PARIJA	516/2025
71	D-CRLA/22212/2024 CRLA/739/2024	ARU@MANAS BHOI MP	RABINDRA NATH PANDA	517/2025
72	D-CRLA/1/2023 CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS MP	S.K. ZAFARULLA, J KAMILA, ASOK MOHANTY(SR. ADV.), BHABANI	518/2025
73	D-CRLA/503/2022 CRLA/503/2022	BAPI@SANTOSH KUMAR BEDANT MP	BHABANI SHANKAR DASPARIDA	519/2025
74	D-MACA/6341/2025 MACA/ /	MINATI SETHI MP	PRADEEP KUMAR MISHRA	519/2025
75	D-MACA/6343/2025 MACA/ /	HARIHAR BEHERA MP	PRADEEP KUMAR MISHRA	520/2025
76	D-MACA/6347/2025 MACA/ /	KABITA PRADHAN MP	PRADEEP KUMAR MISHRA	521/2025
77	D-MACA/5866/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., SAMBALPUR MP	SATYABRATA RANJAN PATTNAIK	522/2025
78	D-MACA/6204/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACK MP	KABITA RANJAN PATTNAIK	523/2025
79	D-CRLMC/4777/2025 CRLMC/652/2025	PRADEEP SAHOO MP	SATYABRATA MOHANTY (1)	524/2025
80	D-MACA/1317/2018 MACA/1317/2018	ORIENTAL INSURANCE CO.LTD. MP		524/2025
81	D-CRLMC/36558/2024 CRLMC/4635/2024	KABI SWAIN MP		525/2025
82	D-MACA/6421/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., SUNDARIBATI MP	SUNDARIBATI PATI	525/2025
83	D-MACA/53592/2024 MACA/208/2025	KAHNEI @ KANHEI KHATUA MP	ANANGA KUMAR OTTA	526/2025
84	D-CRLMC/4837/2025 CRLMC/ /	KARUNAKAR BEHERA MP	BIBHUTI RANJAN MOHANTY	526/2025
85	D-MACA/53592/2024 MACA/208/2025	KAHNEI @ KANHEI KHATUA MP	ANANGA KUMAR OTTA	527/2025
86	D-CRLMC/2939/2022 CRLMC/2939/2022	SHYAM SUNDAR BEHERA MP		527/2025
87	D-WA/6339/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1078/2025
88	D-WA/6339/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1079/2025
89	D-WA/5943/2025	DR. TAPAN KUMAR PRADHAN	IN PERSON	

	WA/ /	MP		1080/2025
90	D-WA/5943/2025	DR. TAPAN KUMAR PRADHAN	IN PERSON	
	WA/ /	MP		1081/2025
91	D-WA/2033/2025	SHIV NARAYAN PATTNAIK	BANSHIDHAR BAUG	
	WA/187/2025	MP		1082/2025
92	D-WA/6432/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	WA/ /	MP		1083/2025
93	D-WA/6432/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	WA/ /	MP		1084/2025
94	D-WA/6437/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1085/2025
95	D-WA/6437/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1086/2025
96	D-WA/6438/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1087/2025
97	D-WA/6438/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1088/2025
98	D-WP(C)/6334/2025	BODDAPATI RAMA	ITISHREE TRIPATHY	
	WP(C)/ /	MP		2710/2025
99	D-WP(C)/6335/2025	SUVENDU MOHANTY	ITISHREE TRIPATHY	
	WP(C)/ /	MP		2711/2025
100	D-WP(C)/6337/2025	JHADESWAR MAHADEV MANDIR COMMIS	TOBEA PALER, BALESWAR	
	WP(C)/4782/2025	MP		2712/2025
101	D-WP(C)/6338/2025	BIMALENDU MOHANTY	ITISHREE TRIPATHY	
	WP(C)/ /	MP		2713/2025
102	D-WP(C)/6340/2025	RAJIBLOCHAN PATRA	PRAFULLA KUMAR KHATEI	
	WP(C)/4775/2025	MP		2714/2025
103	D-WP(C)/5669/2025	LALA MANOJ KUMAR RAY	LALIT KUMAR MAHARANA	
	WP(C)/4611/2025	MP		2715/2025
104	D-WP(C)/6346/2025	M/S. SATGURU TRADERS, SUNDARGARH AVIJIT PATNAIK		
	WP(C)/4795/2025	MP		2716/2025
105	D-WP(C)/6345/2025	M/S SATGURU TRADERS, SUNDARGARH AVIJIT PATNAIK		
	WP(C)/4791/2025	MP		2717/2025
106	D-WP(C)/15009/2007	LAXMI BEHERA	M/S.NIRANJAN LENKA	
	WP(C)/15009/2007	MP		2718/2025
107	D-WP(C)/53395/2024	SUSHANTA KUMAR SAMAL	MOHENDRA KUMAR MOHAPATRO	
	WP(C)/32600/2024	MP		2719/2025
108	D-WP(C)/6350/2025	ADWAITA PRASAD MALLIK	AKSHAYA KUMAR PANDEY	
	WP(C)/4779/2025	MP		2720/2025
109	D-WP(C)/6353/2025	BIKASH KUMAR BEHERA	DEBENDRA KUMAR DHAR	
	WP(C)/ /	MP		2721/2025
110	D-WP(C)/16406/2014	M/S LAXMIPATHI BALAJ	M/S.GOUTAM KU.ACHARYA	
	WP(C)/16406/2014	MP		2722/2025
111	D-WP(C)/5059/2025	ABDUL JABBAR KHAN	JAYDEEP PAL	
	WP(C)/3902/2025	MP		2723/2025
112	D-WP(C)/1860/2016	BIJAYA KUMAR MOHAPATRA	NIRANJAN LENKA	
	WP(C)/1860/2016	MP		2724/2025
113	D-WP(C)/6361/2025	ARABINDA SENAPATI	ARUN KUMAR PATRA	
	WP(C)/ /	MP		2725/2025
114	D-WP(C)/54026/2024	KARNARAJ BARIK	BIBHU PRASAD MISHRA	
	WP(C)/1277/2025	MP		2726/2025
115	D-WP(C)/6362/2025	SANJEEB KUMAR SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		2727/2025
116	D-WP(C)/6364/2025	RAJAT KUMAR PALAI	ARUN KUMAR PATRA	
	WP(C)/ /	MP		2728/2025
117	D-WP(C)/6365/2025	UMA SANKAR PANIGRAHY	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		2729/2025
118	D-WP(C)/6366/2025	BHAKTA LUHA	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		2730/2025
119	D-WP(C)/6367/2025	PRADEEP KUMAR BHOI	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		2731/2025
120	D-WP(C)/6368/2025	M/S PRINCE IMFL RESTAURANT	SUKANTA KUMAR DALAI	
	WP(C)/4777/2025	MP		2732/2025

121	D-WP(C)/25290/2024 WP(C)/14357/2024	NAGENDRA KUMAR PRADHAN MP	PARTHA SARATHI NAYAK	2733/2025
122	D-WP(C)/6374/2025 WP(C)/4780/2025	SURESH CHANDRA SAHOO MP	SUKANTA KUMAR DALAI	2734/2025
123	D-WP(C)/19422/2022 WP(C)/19422/2022	SHREE JAGANNATH WOMENS HIGHER SECONDARY SCHOOL, JALESWAR MP		2735/2025
124	D-WP(C)/6379/2025 WP(C)/ /	MANAS KUMAR PRADHAN MP	BRAJA MOHAN SARANGI	2736/2025
125	D-WP(C)/6381/2025 WP(C)/ /	PURNA CHANDRA MOHANTY MP	AMITAV DAS	2737/2025
126	D-WP(C)/6380/2025 WP(C)/ /	NANDA KISHOR PATEL MP	SIDHARTHA DAS	2738/2025
127	D-WP(C)/6384/2025 WP(C)/4793/2025	STATE MUNICIPAL COUNCIL FEDERATION, BISMAMPUR MP		2739/2025
128	D-WP(C)/6388/2025 WP(C)/ /	SASI BEHERA MP	LAMBODOR ACHARI	2740/2025
129	D-WP(C)/6390/2025 WP(C)/ /	SRIDHAR MALIK MP	JYOTI PRAKASH SAMAL	2741/2025
130	D-WP(C)/6392/2025 WP(C)/ /	KADAMBARI TRIPATHY MP	NIHAL RATH	2742/2025
131	D-WP(C)/6393/2025 WP(C)/4803/2025	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION, BALASORE MP		2743/2025
132	D-WP(C)/2362/2025 WP(C)/2189/2025	NIBEDITA JENA MP	UPENDRA KUMAR SAMAL	2744/2025
133	D-WP(C)/22377/2024 WP(C)/17832/2024	JAGABANDHU JENA MP	JITENDRA KUMAR MISHRA (2)	2745/2025
134	D-WP(C)/6406/2025 WP(C)/ /	RAMANANDA MISHRA MP	AKSHAYA KUMAR JENA	2746/2025
135	D-WP(C)/6407/2025 WP(C)/ /	MANAS RANJAN PRADHAN MP	AJAYA KUMAR BARIK	2747/2025
136	D-WP(C)/6409/2025 WP(C)/ /	SISIR KUMAR MISHRA MP	SITAKANTA HOTA	2748/2025
137	D-WP(C)/6414/2025 WP(C)/ /	PARLE BISCUITS PVT. LTD., MUMBAI MP	PAMI RATH	2749/2025
138	D-WP(C)/6413/2025 WP(C)/ /	M/S. FRIENDS RESTAURANT, S.N.T. ROAD, KURKUMUDA MP		2750/2025
139	D-WP(C)/6419/2025 WP(C)/ /	M/S JAY JAGANNATH CASTINGS PVT LTD MP	KAJAL SAHOO	2751/2025
140	D-WP(C)/6420/2025 WP(C)/ /	M/S. JAY JAGANNATH CASTINGS PVT. LTD, BALASORE MP		2752/2025
141	D-WP(C)/6424/2025 WP(C)/ /	GOLAP SAHU MP	MANAS KUMAR CHAND	2753/2025
142	D-WP(C)/6425/2025 WP(C)/ /	M. JAGANNATH PATRA MP	MANAS KUMAR CHAND	2754/2025
143	D-WP(C)/6427/2025 WP(C)/ /	SURENDRA RAULA MP	MANAS KUMAR CHAND	2755/2025
144	D-WP(C)/6428/2025 WP(C)/ /	DEBASMITA PANDA MP	MANAS KUMAR CHAND	2756/2025
145	D-WP(C)/3117/2025 WP(C)/3009/2025	AMIYA KUMAR JENA MP		2757/2025
146	D-WP(C)/6430/2025 WP(C)/ /	ABHIMANYU PRADHAN MP	MANAS KUMAR CHAND	2758/2025
147	D-WP(C)/6431/2025 WP(C)/ /	SUBASH CHANDRA NANDA MP	MANAS KUMAR CHAND	2759/2025
148	D-WP(C)/34637/2022 WP(C)/34637/2022	SAROJA KUMAR SAHU MP	DR. JITENDRA KUMAR LENKA, MR. NANDA	2760/2025
149	D-WP(C)/6436/2025 WP(C)/ /	MILINA PADHI MP	NRUSINGH CH. ROUT	2761/2025
150	D-WP(C)/6441/2025 WP(C)/ /	M/S SHREE SIRIDISAI GLOBAL LOGISTICS PRIVATE LIMITED MP		2762/2025
151	D-WP(C)/6445/2025 WP(C)/ /	PRASANNA DAS MP	MANAS KUMAR CHAND	2763/2025
152	D-WP(C)/6446/2025	SUBASH BEHERA	MANAS KUMAR CHAND	

	WP(C)/ /	MP		2764/2025
153	D-WP(C)/6448/2025	BUDHIA JENA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		2765/2025
154	D-WP(C)/6449/2025	M/S RAJ RESTURANT , BERHAMPUR	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		2766/2025
155	D-WP(C)/6453/2025	PRATIMA SAHU	MANAS KUMAR CHAND	
	WP(C)/ /	MP		2767/2025
156	D-WP(C)/53698/2024	SAILENDRI PADHAN	DEEPAK RANJAN SUNDARAY	
	WP(C)/33156/2024	MP		2768/2025
157	D-WP(C)/6456/2025	SUJAN SHUKLA	MANAS KUMAR CHAND	
	WP(C)/ /	MP		2769/2025
158	D-WP(C)/6455/2025	PRANABANDHU DAS	ABHILASH MISHRA	
	WP(C)/ /	MP		2770/2025
159	D-WP(C)/6461/2025	BISWANATH GOUDA	PATANJALI TRIPATHY	
	WP(C)/ /	MP		2771/2025
160	D-WP(C)/2167/2025	MAA ANNAPURNA MAHILA SHG	SANKAR PRAASAD PANI	
	WP(C)/4067/2025	MP		2772/2025
161	D-WP(C)/28443/2022	RAGHUNATH MOHANTY	SHASHI BHUSAN JENA	
	WP(C)/28443/2022	MP		2773/2025
162	D-WP(C)/34687/2024	SURAJ KUMAR HARIJAN	SHASHI BHUSAN JENA	
	WP(C)/21920/2024	MP		2774/2025
163	D-WP(C)/6116/2025	DR.ANIRUDDHA MISHRA	NAMITA PATTANAIAK	
	WP(C)/4622/2025	MP		2775/2025
164	D-WP(C)/6116/2025	DR.ANIRUDDHA MISHRA	NAMITA PATTANAIAK	
	WP(C)/4622/2025	MP		2776/2025
165	D-WP(C)/2533/2022	SIBA PRASAD SETHI	SHASHI BHUSAN JENA	
	WP(C)/2533/2022	MP		2777/2025
166	D-WP(C)/6464/2025	DEBASISH SAHOO	NIHAL RATH	
	WP(C)/ /	MP		2778/2025